

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/37(KB)2016
COMP.APPL/80(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	JAI KUMAR KARNANI & ORS. VS KARANANI FINANCE ENTERPRISE.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. A. Guha, Adv. : For Petitioners
Mr. P. Kohli, PCS
Mr. S. Garg, PCS
Mr. Avik Dhar, Adv.

Mrs. Manju Bhuteria, Adv. : For R1, R2 & R3
Ms. Urmila Chakraborty, Adv.
Ms. Pritha Basu, Adv.
Mr. Debartha Chakraborty, Adv.
Ms. Bhawna Parasramka, Adv.

Mr. Nirmalya Dasgupta, Adv. : For R-4 & 5
Mr. Anujit Biswas, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel for the parties' state that the talks of settlement are underway.
3. Post this matter on **1/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)